

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1669/2019

RAJESH KUMAR GUPTA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 20-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Tarun Gupta, AOR

For Respondent(s)

Ms Priyanka Singh, Adv.

Mr. Ajay Vikram Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original record from the High Court and Trial Court.

Reminder be issued.

List again on 28.4.2020.

ANIL LAXMAN PANSARE
Registrar